

(b) if so, the details thereof; and

(c) the items through which export earnings have been increased?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). The provisional figures of India's foreign trade are available only for the month of April, 1992 of the current financial year. According to these figures, India's exports to GCA (General Currency Area) countries amounted to Rs. 3671.87 crores during April, 1992 as compared to Rs. 2561.64 crores during April, 1991, thereby showing a growth of 43.34 per cent. India's exports to RPA (Rupee Payment Area) Countries amounted to Rs. 288.1 crores during April, 1992 as compared to Rs. 390.65 crores during April, 1991 thereby showing a decline of 26.24 per cent.

(c) According to Quick Estimates, the Principal exports which registered a growth during April, 1992 as compared to April, 1991 include Tea, Coffee, Cashew Kernels, Oil meals, Fruits & Vegetables, Marine Products, Ores & minerals other than Iron ore, Leather manufactures, Gems & jewellery, Basic chemicals, Engineering goods, Cotton yarn & fabrics, Man-made yarn fabrics, Hand-made carpets, Handicrafts, Petroleum Products, etc.

Declaration of Goa as Free Trade Area

437. SHRI RAM KAPSE: Will the Minister of COMMERCE be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Goa to declare the State as a free trade area; and

(b) if so, the decision taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE

MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). The Advisory Committee constituted to examine the desirability of setting up a Free Port in India has recommended its establishment in Goa. The Government of Goa has also supported this recommendation. There are a number of aspects in the Report which require detailed scrutiny and it is only on completion of this, can any decision be taken.

National War Memorial in Delhi

438. SHRI ANAND AHIRWAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have decided to set up a national war memorial in Delhi in honour of those who laid down their lives for the country;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). The Government of India contemplate to set up a National War Memorial in Delhi to commemorate the memory of all Armed Forces personnel who laid down their lives for the country, during the post-Independence period.

Recommendations of Eleventh Law Commission on Judicial System

439. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the main recommendations made by the Eleventh Law Commission and the three member committee of Chief Justice to make the judicial system simple, accessible and expeditious; and